

OFFICE OF THE CHIEF METROPLITAN MAGISTRATE: WEST DELHI
DUTY ROASTER FOR THE MONTH OF SEPTEMBER 2020

The following Metropolitan magistrate of West District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty magistrate to hold trial of accused persons involved in petty cases whenever necessary and to attend to all urgent matters such as recording of dying declaration etc. whenever such matter is placed before them. They should be available in their homes on the day of duty. The Duty Magistrate would be assisted by his /her own staff.

Sr. No.	Name of the Judicial Officers	Working days	Room No.
01	Ms. Neha, Ld. ACMM R/o C-63, Saket Court Residential Complex Delhi (e-mail: readeracmmwest@gmail.com)	26-09-2020	145
02	Sh. Abhinav Pandey, M,M, R/o House No. 152, Block No 23 Lodhi Colony, Najaf Khan Road, Opposite Lodhi Colony Railway Station New Delhi-03 (e mail:- readermm04west@gmail.com)	01-09-2020 05-09-2020	268
03	Sh. Puneet Nagpal, M.M . R/o House No. B-302, Judicial officer Residential Complex, Sector- 26, Rohini Delhi, (e mail:- readermm07west@gmail.com)	02-09-2020 07-09-2020	289
04	Sh. Pankaj Arora,MM R/o Flat No. 702 Karkardooma Court Complex Delhi (e-mail :- mm03west@gmail.com)	03-09-2020 08-09-2020	292
05	Sh. Rakesh Kumar-II M.M. R/o H. NO. 702, Block B, Judicial Officers Flats, Sector-26 Rohini Delhi (e.mail:- mm05west@gmail.com)	04-09-2020 09-09-2020	336A
06	Sh. Deepak Kumar-I, M.M. R/o Flat No. 103, Judicial Officers Flats, Sector-26 Rohini Delhi (e.mail:- Judicialmm02west@gmail.com)	10-09-2020 16-09-2020	356
07	Ms. Deepika Thakran, M.M. R/o 49, 1 st Floor, Indra Vihar, Mukherjee Nagar, Opposite Delhi University International Girls Hostel, Delhi (e-mail:- mmmahilacourt04west@gmail.com)	11-09-2020 17-09-2020	252
08	Ms. Babita Puniya, M.M. R/o Flat No. 104 Type-V Karkardooma Court Residential Complex Shahdara, Delhi (e-mail:- court355thc@gmail.com)	14-09-2020 18-09-2020	355
09	Sh. Kishor Kumar, M.M. R/o 54-A DDA MIG Flats, Rajouri Garden, New Delhi-110027 (e-mail:- kkjudicialofficer2020@gmail.com)	15-09-2020	30
10	Sh. Ajay Singh Parihar, M.M. Flat No. 603,B Block, Judicial Complex, Sector-26 Rohini Delhi (e-mail:- readercourt04@gmail.com)	19-09-2020 24-09-2020 29-09-2020	103 First Floor (Court Building Annexe-II)
11	Ms. Aakansha, M.M. R/o F-31, Prashant Vihar, Rohini Sector – 14, Delhi -110085 (e-mail:- readermm05mcwest@gmail.com)	21-09-2020	353
12	Sh. Rinku jain, M.M. R/o Flat No. B-602, Judicial Officer's Residential Complex, Sector 26, Rohini Delhi -85 (e-mail :- mmniact02west@gmail.com)	22-09-2020	101 First Floor (court Building Annexe-II)
13	Ms. Sonam Gupta, M.M. R/o U-73, DLF Capital Green, Shivaji Marg, Delhi -110015 (e mail:- readermm02west@gmail.com)	23-09-2020	158
14	Ms. Neha Pandey, M.M. R/o Flat No. 503 Block B Judicial officer's Residential Complex, Sector 26, Rohini Delhi (e mail:- niact03west@gmail.com)	25-09-2020 30-09-2020	102, First Floor (Court Building Annexe-II)
15	Sh. Mohit Sharma, M.M. R/o B.U 1 1 st Floor, Pitampura Vishakha Enclave New Delhi-34 (e-mail:- mmniact01west@gmail.com)	28-09-2020	03 (Court Building Annexe-I)

DUTY ROASTER FOR HOLIDAYS FOR THE MONTH OF SEPTEMBER 2020

As verbally approved by the Ld. District and Sessions Judge West Delhi, for the smooth functioning of the magisterial court of west District, Delhi, it is ordered that in order to ensure norms of social distancing, **two** Ld. Metropolitan Magistrates of West District are deputed as Duty MMs on **holidays** in the month of September 2020 who will work as **Duty Magistrate-I** and **Duty Magistrate-II** on the dates noted against their names. The regular Duty MM of the day will be termed as Duty MM-I and Additional Duty MM will be called as Duty MM-II. The Ld. Duty MMs are required to reach to court by 11.00 a.m. and remain there up to 5.00 p.m. or till the disposal of remand and other misc. work whichever is later. On holidays the work shall be divided as per the following schedule:

1) The Duty Magistrate-I shall deal with:

(1) Anand Parbat (2) Hari Nagar (3) Janakpuri Metro Station (4) Khyala (5) Maya Puri (6) Nangloi (7) Nihar Vihar (8) Paschim Vihar East (9) Paschim Vihar West (10) Raja Garden Metro Station (11) Rajouri Garden (12) Traffic Circle Kamla Market (13) MCD Chit Challan (14) Evening court No. 5 and 6

1) The Duty Magistrate-II shall deal with:

(1) Crime Branch and of any other branch/cell etc. (2) Eow (3) Kirti Nagar (4) Madi Pur (5) Moti Nagar (6) Mundka (7) Patel Nagar (8) Punjabi Bagh (9) Ranhola (10) Ranjeet Nagar (11) STA Challans (12) Traffic Circle Darya Ganj (13) Traffic Circle Model Town (14) Tilak Nagar (15) Vikaspuri (old)

Sr. No.	Date	Duty MM-I	Duty MM-II
01	06-09-2020 (SUNDAY)	Sh. Puneet Nagpal, M.M . R/o House No. B-302, Judicial officer Residential Complex, Sector- 26, Rohini Delhi, Room no. 289 (e mail:- readermm07west@gmail.com)	Dr. Jagminder Singh, CMM R/o H.No. 9(F.F) Gali No. B-1, Ashok Vihar Phase-III(Extn.) Gurugram (Haryana) Room NO. 146 (e mail:- cmmcourtwest.reader@gmail.com)
02	12-09-2020 (SECOND SATURDAY)	Sh. Abhinav Pandey, M,M, R/o House No. 152, Block No 23 Lodhi Colony, Najaf Khan Road, Opposite Lodhi Colony Railway Station New Delhi-03 Room No. 268 (e mail:- readermm04west@gmail.com)	Ms. Sonam Gupta, M.M. R/o U-73, DLF Capital Green, Shivaji Marg, Delhi -110015 Room no 252 (e mail:- readermm02west@gmail.com)
03	13-09-2020 (SUNDAY)	Sh. Mohit Sharma, M.M. R/o B.U 1 1 st Floor, Pitampura Vishakha Enclave New Delhi-34 Room No. 03(court Building Annexe-1) (e-mail:- mmniact01west@gmail.com)	Ms. Deepika Thakran, M.M. R/o 49, 1 st Floor, Indra Vihar, Mukherjee Nagar, Opposite Delhi University International Girls Hostel, Delhi Room No. 252 (e-mail:- mmahilacourt04west@gmail.com)
04	20-09-2020 (SUNDAY)	Sh. Rinku jain, M.M. R/o Flat No. B-602, Judicial Officer's Residential Complex, Sector 26, Rohini Delhi -85 Room No.101 First Floor (court Building Annexe-II) (e-mail :- mmniact02west@gmail.com)	Sh. Kishor Kumar, M.M. R/o 54-A DDA MIG Flats, Rajouri Garden, New Delhi-110027 Room NO. 30 (e-mail:- kkjudicialofficer2020@gmail.com)
05	27-9-2020 (SUNDAY)	Sh. Pankaj Arora, MM R/o Flat No. 702 Karkardooma Court Complex Delhi Room no. 292 (e-mail :- mm03west@gmail.com)	Sh. Ajay Singh Parihar, M.M. Flat No. 603,B Block, Judicial Complex, Sector-26 Rohini Delhi Room No. 103 First Floor (court Building Annexe-II) (e-mail:- readercourtni04@gmail.com)

Note:-

1) In addition to aforesaid work, if any other matter of urgent nature is received on holidays after court hours and before 10 am of next day, the same shall be looked after by the Duty MM-I.

2) In pursuant to the office order of Ld. CMM Central THC Delhi, bearing No. 8952-9054/CMM/Central/SS/DM/2020 Dated 30-07-2020 it is order that the fresh arrestees shall not be produced in District complex but shall be produced in the Court Complex situated in Tihar Jail and Mandoli Jail premises before 5 p.m. Fresh arrestees produced after 5 p.m. shall be dealt with the Ld. Duty Magistrate of the day and Ld Duty Magistrate -1 on Holiday (after 5p.m.)

3) **Bail applications & Superdari Applications** shall be heard by the **concerned court** preferably through VC/Webex as per rules of Hon'ble High court of Delhi in this regard.

- 4) Bail applications/ Superdari applications may be sent to the concerned area MM /duty MM at their email id of the said court as per Annexure " A".
- 5) Every fresh application should contain mobile number/email id of Ld. Counsels/litigants.
- 6) All other miscellaneous applications/urgent applications in pending investigation (where charge sheet has not been filed) matter shall be looked after by Ld. Duty MM of the day.
- 7) For recording of statement u/s 164 Cr.P.C., the concerned Ld. Duty MM may, instead of chamber, use the Court Room, Vulnerable Witness Deposition Room or other appropriate room in the Court Complex or through Cisco Webex Platform to ensure norms of social distancing.
- 8) All the Ld. MM(s) shall comply the directions received from time to time regarding disposal of the work from Hon'ble High Court of Delhi and from Ld. District & Sessions Judge (West), Delhi.
- 9) The Ld. MMs deputed for duty and the staff of their courts who will work on Holidays will be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the MMs shall be routed through and after verification by the undersigned. The MMs while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
- 10) All the MMs are directed to strictly comply with the directions passed by the Hon'ble High court of Delhi in W. P. (Crl.) 861/1997 titled U S.Pandey, President of W A S. Vs. U. O. I. & Ors while performing their duties as Duty M.M.
- 10) Staff of concerned Duty MMs shall fix VC/Webex meeting with all parties in advance and reader of 1st day Duty MM shall tell in advance to the staff of next day Duty MM to fix meeting through VC/Webex regarding pending applications.
- 11) All the link MMs of the Duty MMs of the day shall remain available to take over work in case duty MM is/are unable to perform duty on that day. On holidays In case Duty MM-1 has to leave court for inquest etc. then his link MM shall take over the duty on receiving such information, till 5 pm or disposal of work in court, whichever is later. It is also ordered that in such case if any Link MM joint the duties he/she shall hold the court from the court room of regular Duty MM-I/Duty MM-II and shall be assisted by the staff of Duty MMs on that day as the case may be. However the work after that will be taken up by regular Duty MM-1.
- 12) For hearing through VC/Webex meeting, rules of Hon'ble High court of Delhi shall be complied with.

Email id of the above said court is read as stated above. . Rest of the condition shall remain unchanged as mentioned in the duty roasters which are issued earlier for the magisterial courts of West District Delhi.

(Dr. Jagminder Singh)
Chief Metropolitan Magistrate
West District, Delhi
Dated 31-08-2020

No.1365 -1419/CMM(West)/DR/THC/2020

Copy forwarded for information and necessary action to:-

01. The Registrar General, High Court of Delhi, New Delhi
Through District & Sessions Judge, (West), Delhi
02. The District & Sessions Judge, (HQ), Delhi
03. The District & Sessions Judge, (West), Delhi
04. The District & Sessions Judge, Shahdra, East, North-East (KKD)/North, North-West (Rohini)/South-West (Dwarka)/South, South-East, Saket)/PHC, Rouse Avenue Delhi/New Delhi
05. The officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The CMMs, all District, Delhi/New Delhi, Central, Shahdra, East, North-East (KKD)/North, North-West (Rohini)/South-West (Dwarka)/ South, South-East (Saket)/PHC, Rouse Avenue Delhi/New Delhi
07. The ACMM/Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi

12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. The Law Officer, Tihar Jail, Delhi/New Delhi.
15. For uploading on LAYERS
- 16 For Uploading on centralized web-site through LAYERS
17. The Video Conferencing, R. No. 16, Tis Hazari Courts, Delhi.
18. The Admn. Officer(Judl). Judicial Branch, General Branch, Care Taking Branch (West), Tis Hazari Courts, Delhi
19. The Reader to CMM West District, Tis Hazari Courts, Delhi.
20. The Cash Branch, West District, Tis Hazari Courts, Delhi.
21. PS to District & Sessions Judge (West), THC, Delhi.
22. Office file.

**Chief Metropolitan Magistrate
West District, Delhi**

ANNEXURE 'A'

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE (WEST) TIS HAZARI COURTS : DELHI

POLICE STATIONS AND WORK ASSIGNED

SR NO.	NAME OF JUDICIAL OFFICERS	Designation	Room No.	Name of Police Station / Work assigned
1.	Dr. Jagminder Singh (e-mail :- cmmcourtwest.reader@gmail.com)	CMM	146	Kirti Nagar, Old & Fresh Filing of Crime Branch, EOW designated court of forged / fake ST certificate, SARFESI Act-2002, Spl. Task Force, Official Secretes, IPR (Copy Rights Act, Patents Act etc.) Delhi Prevention of Defacement of Property Act, 2007, U/s 195 r/w Sec 340 Cr. P.C., made by the Courts of respective District / Metropolitan area
2.	MS. Neha (e-mail:- readeracmmwest@gmail.com)	ACMM	145	Patel Nagar, Ranjeet Nagar,
3.	MS MANU VEDWAN (e-mail: readermm1west@gmail.com)	MM-01	341	Punjabi Bagh , DDA, DMC(MCD) Act, Immoral Traffic (Prevention Act)1956, Model Town Traffic Circle
4.	SH. DEEPAK KUMAR-I (e.mail:- Judicialmm02west @gmail.com)	MM-02	356	Rajouri Garden, Immoral Traffic (Prevention) Act, 1956
5.	SH. PANKAJ ARORA (e-mail :- mm03west@gmail.com)	MM-03	292	Maya Puri,, Nihal Vihar, Darya Ganj Traffice Circle
6.	SH ABHINAV PANDEY (e mail:- readermm04west@gmail.com)	MM-04	268	Khyala, Moti Nagar, Nangloi, STA Challan
7.	SH. RAKESH KUMAR -II (e.mail:- mm05west@gmail.com)	MM-05	336A	Anand Parbat, Janak Puri Metro Station, Raja Garden Metro Station, Kamla Market Traffic Circle
8.	MS. BABITA PUNIYA (e-mail :- court355thc@gmail.com)	MM-06	355	Hari Nagar, Madipur Mundka , MCD Chit Challan
9.	SH. PUNEET NAGPAL (e mail:- readermm07west@gmail.com)	MM-07	289	Paschim Vihar East (earlier known as Paschim Vihar) Tilak Nagar, Vikaspuri (old)
10.	SH. KISHOR KUMAR (e-mail:- kkjudicialofficer2020@gmail.com)	MM-08	30	Paschim Vihar West (earlier known as Mianwali Nagar,) Ranhola
MAHILA COURTS				
1	MS. NEETU NAGAR (e-mail:- readermahilacourt01west@gmail.com)	MM (MAHILA COURT – I)	358	Khyala, Kirti Nagar, Mayapuri, Punjabi Bagh
2	MS.SONAM GUPTA (e mail:- readermm02west@gmail.com)	MM(MAHILA COURT -II)	158	Hari Nagar, Tilak Nagar,
3	MS. RUBY NEERAJ KUMAR (e mail :- mmmahilacourt03west@gmail.com)	MM(MAHILA COURT - III)	245	Anand Parbat, Janak Puri Metro Station, Moti Nagar, Nangloi, Raja Garden Metro Station
4	MS DEEPIKA THAKRAN (e-mail:- mmmahilacourt04west@gmail.com)	(MAHILA COURT IV)	252	Paschim Vihar West (earlier known as Mianwali Nagar), Nihal Vihar, Rajouri Garden,
5	MS AAKANSHA (e-mail:- readermm05mcwest@gmail.com)	(MAHILA COURT-V)	353	Mundka, Madipur, Paschim Vihar East (earlier known as Paschim Vihar), Patel Nagar, Ranhola. Ranjeet Nagar,
138 COURTS				
1	SH. MOHIT SHARMA (e-mail:- mmniact01west@gmail.com)	MM(NI Act-1)	03 (CBA-I)	U/s. 138 NI Act
2	SH RINKU JAIN (e-mail :- mmniact02west@gmail.com)	MM(NI Act-2)	101 First Floor (CBA-II)	U/s. 138 NI Act
3	MS NEHA PANDEY (e mail:-niact03west@gmail.com)	MM(NI Act-3)	102 First Floor (CBA-II))	U/s. 138 NI Act
4	SH. AJAY SINGH PARIHAR readercourt04@gmail.com	MM(NI Act-4)	103 First Floor (CBA-II)	U/s 138 NI Act
5	MS. NEETU SHARMA (email :- readermm05west@gmail.com)	MM(NI ACT-5)	04(CBA-I)	U/S 138 NI ACT